

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not think it is circulated in India, but we shall take steps.

Shri Tangamani: May I know the answer?

Mr. Speaker: They will take steps. That is what the hon Prime Minister says.

श्री अ० सु० तारिक यह सिर्फ कामन-वैल्य का ही मसला नहीं है, बल्कि दुनिया भर में जितने एटलस व नक्शे छपते हैं और जितनी इन्फमेशन छपती है, उन तमाम में काश्मीर को हिन्दुस्तान और पाकिस्तान के दरमियान एक मुतनाजा इलाका दिखाया जाता है। हुकूमते-हिन्द के दफतरो में यही नक्शे इस्तेमाल होते हैं। मैं इज्जत-माब बजीर ब्रायम से यह जानना चाहता हू कि क्या वह कम से कम अपने दफतरो में इन नक्शों का इस्तेमाल ममनू करार देंगे या नहीं ?

(یہ صرف کامن ویلڈو کا ہی مسئلہ نہیں ہے۔ بلکہ دنیا بھر میں جتنے ایٹلس و نكشے چھپنے ہیں اور جتنی انفارمیشن چھپتی ہے ان تمام میں کشمیر کو هندوستان و پاکستان کے درمیان ایک متنازع علاقہ دکھایا جاتا ہے۔ حکومت ہند کے دفتروں میں یہی نقشے استعمال ہوتے ہیں۔ میں باعث جناب وزیر اعظم سے یہ جاننا چاہتا ہوں کہ کیا وہ کم سے کم اپنے دفتروں میں ان نقشوں کا استعمال مملوع کر لو دیں گے یا نہیں؟)

श्री साहब ज़ली ब्वा हमारे दफतरो में ऐसे नक्शे इस्तेमाल नहीं होते हैं।

श्री जवाहरलाल नेहरू माननीय मदर्य की तकरीर में ने सुन ली। और मैं क्या बर्ज करू ?

Shri Tangamani: May I know whether it has been brought to the notice of Government that certain

foreign banking companies, like Nationals and Grundlays publish their balance-sheets where they have also got the map of India in which Kashmir is marked in a different colour to indicate that it is not part of India?

Mr. Speaker: Maybe, some companies may show it like that in their balance-sheets.

SHORT NOTICE QUESTION

Numbering of Categories of Dock Workers

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S.N.Q No. 33. { Shri Tridib Kumar
Chaudhuri;
Shri B. Das Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have taken any fresh decision with regard to the existing order of the administration of the Calcutta Dock Labour Board regarding the numbering of the various categories of registered dock workers; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise

Shri Tridib Kumar Chaudhuri: Has the attention of the Labour Minister been drawn to reports appearing in some sections of the Calcutta press that a settlement was arrived at between the Government and the leaders and spokesmen of one section of the dock workers who were dissatisfied with the present method of numbering of registered dock workers, and if so, may I know the terms of the settlement, and how it affects the present method of numbering?

Shri Abid Ali: The report is absolutely incorrect

Shri Braj Raj Singh: May I know whether the Labour Minister met certain representatives of the dock workers of Calcutta and agreed to the

suggestion made by the spokesmen that instead of the letter 'G', the word 'gang' shall be inserted in the cards of the workers, and this was brought to the notice of the workers there, and a settlement has been reached and ratified also by the workers?

Shri Abid Ali: It is true that some hon. Members had a talk with me about this matter informally, and it was proposed that the word 'G' there should be written fully, that is G-A-N-G or gang; I said that just as every hon Member puts 'M.P.' after his name, which means 'Member of Parliament', likewise the word 'G' has been going on. The suggestion was made, but there was nothing to be done in the matter

Shri Braj Raj Singh: May I know the difficulty with Government in writing the full word 'Gang' instead of the letter 'G' especially when the workers are resenting the letter 'G'?

Shri Abid Ali: It has been explained fully to the workers always, and they have appreciated and understood it. So, there is nothing further to be done in the matter

Shri Tridib Kumar Chaudhuri: Is it not a fact that the letter 'G' in the cards before the numbers means 'gangman', the letters 'TC' mean 'tally clerk' and so on, and this was done in consultation with the various dock workers' representatives, and if so, will Government make it clear that that no fundamental change is being contemplated?

Shri Abid Ali: This Dock Labour Board is a tripartite organisation, in which Government, the employers and the workers' representatives sit together and decide matters. On this particular item, there is nothing to be done, as I have said earlier.

WRITTEN ANSWERS TO QUESTIONS

दिल्ली में श्रम जानकारी सेवा योजना

*२२१७. श्री नवल प्रभाकर : क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली में श्रम जानकारी सेवा योजना को कार्यान्वित करने का निश्चय किया गया है, और

(ख) यदि हा, तो श्रम जानकारी केन्द्र के क्या कार्य होंगे ?

श्रम उपमंत्री (श्री प्राबिब शर्मा) :

(क) और (ख) एक श्रम सूचना केन्द्र जिस में पुस्तकालय और वाचनालय की सुविधा होगी, खोलने का विचार है। इस केन्द्र में श्रम सम्बन्धी विषयों की नवीन सूचना भी मिलेगी।

Nangal Fertilizers and Chemicals (Private) Ltd.

*2234. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the construction work of the Nangal Fertilizers and Chemicals (Private) Ltd. is likely to be completed according to the schedule;

(b) whether the delay in allocation of funds for the electric power houses to be constructed at the Bhakra Dam Project would delay functioning of the Factory; and

(c) if so, the action proposed to be taken in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir

(b) There has been no delay.

(c) Does not arise.